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WP-16392-2025

IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,  
ACTING CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE SANJAY DWIVEDI

ON THE 30<sup>th</sup> OF JUNE, 2025

WRIT PETITION No. 16392 of 2025

*PUSHPENDRA KUMAR PATEL*

*Versus*

*THE STATE OF MADHYA PRADESH AND OTHERS*

.....  
Appearance:

*Shri Pranay Choubey - Advocate for petitioner.*

*Dr. S.S. Chauhan - Government Advocate for State.*  
.....

ORDER

*Per. Sanjeev Sachdeva, Acting Chief Justice*

Learned counsel for petitioner submits that since the examination date is already over he seeks leave to withdraw the petition.

Petition, is accordingly, dismissed as withdrawn.

(SANJEEV SACHDEVA)  
ACTING CHIEF JUSTICE

(SANJAY DWIVEDI)  
JUDGE

m/-